

**Meeting of Standing Committee of Labour Ministers**

\*354. SHRI NEELALOHITHA-DASAN: Will the Minister of LABOUR be pleased to state:

(a) whether there was a meeting of Standing Committee of Labour Ministers on 15th and 16th September, 1980;

(b) if so, what was the agenda for that meeting;

(c) whether the meeting has discussed the issue of stoppage of vuer-time work in Industrial establishments; and

(d) if so, what decision has been taken on this issue?

THE MINISTER OF PLANNING AND LABOUR (SHRI NARAYAN DATT TIWARI): (a) to (c). Yes, Sir. The agenda of the meeting, copy laid on the Table of the Lok Sabha, included an item: "Abolition of overtime work—with a view to creating more employment opportunities for the unemployed and also saving the workers from fatigue etc."

(d) While a few State Labour Ministers favoured abolition of overtime with a view to providing more employment opportunities to the unemployed, there was also the view expressed that overtime would have to be provided for to meet the exigencies of work. The general consensus appeared to be in favour of reduction in the overtime work.

*Statement*

FIRST MEETING OF THE STANDING COMMITTEE OF THE LABOUR MINISTERS, NEW DELHI

(SEPTEMBER 15-16, 1980)

*AGENDA*

1. Recommendations in regard to labour policy to be incorporated in the Five Year Plan.

2. Issues relating to machinery for settlement of industrial disputes,

selection of negotiating agent, etc.—amendment of the Industrial Disputes Act, 1947.

3. Draft of a legislation governing wages, working and living conditions and social security of construction workers.

4. Report of the Committee to be set up to go into the formulation of 'Own Your House Scheme' for workers.

5. Workers' Participation in Management-Procedure for the representation of workers on the participative forums.

6. Abolition of overtime work with a view to creating more employment opportunities for the unemployed and also saving the workers from fatigue, etc.

7. Proposed Central Legislation for Agricultural Workers. Some points for consideration.

8. Statement showing action taken or proposed to be taken on the conclusions of the Labour Ministers' Conference held in July, 1980.

9. Ban on having liquor shops within a radius of Eight Kms. of any industrial area.

10. The need for intervention by the Central Government, if a strike or lockout continues in any Industry for long period, say, more than a month or so.

**Scheme to bring Harijans above Poverty Line**

\*355. SHRI LAKSHMAN MALLICK: Will the Minister of PLANNING be pleased to refer to the reply given to Unstarred Question No. 1180 on the 18th June, 1980 regarding Scheme to bring Harijans above Poverty Line and state:

(a) whether Government have since worked out the details of distribution of the special Central assistance of Rs. 100 crores during the year 1980-81 for the development of Scheduled Castes;